From: Glenn Rodrigues < glenn.rodrigues@scod18.tv>

Date: Oct 24, 2016 5:50:51 PM

Subject: Comments on the draft Telecommunication Tariff Order, 2016

To: pradvbcs@trai.gov.in, vk.agarwal@trai.gov.in

Cc: 'brao' <bharat.rao@scod18.tv>, 'Johnwin' <johnwin@rwp.in>

To,
The Telecom Regulatory Authority of India,
Mahanagar Doorsanchar Bhawan,
Jawahar Lal Nehru Marg,
Old Minto Road,
New Delhi - 110002.

Dear Sir,

This is regarding the Consultation on the draft Telecommunication (Broadcasting and Cable Services) (Eighth) (Addressable Systems) Tariff Order, 2016, please find our comments on the same.

Name of MSO: SCOD18 Networking Pvt. Ltd.

Comments on the draft Telecommunication Tariff Order, 2016:

Sub Clause 6 and 7 of Clause 6. (Manner of offering of channels by the distributor of television channels): "(6) Within the capacity of one hundred SD channels, as referred to in sub-clause (1), in addition to channels notified by the Central Government to be mandatorily provided to subscribers, a subscriber shall be free to choose any free to air channel(s), pay channel(s), premium channel(s)

or bouquet(s) of channels offered by the broadcasters or bouquet(s) of channels offered by the distributor of television channels:

Provided that if a subscriber opts for pay channels or premium channels or bouquet of

pay channels, he shall be liable to pay retail price for such channels or bouquets separately.

(7) Every distributor of television channels shall offer at least one bouquet, referred to as basic service tier, of one hundred free to air channels including all the channels notified by the Central Government to be mandatorily provided to the subscribers and such bouquet shall contain at least five channels of each genre as referred to in the sub-clause (1) of clause 4:

Provided that in case sufficient number of free to air channels of a particular genre is not

available on the network, the distributor of television channels shall be free to include the channels of other genres.

Comments: We suggest that within the capacity of one hundred SD channels, only the distributor should be allowed to decide which FTA channels to be included in the Basic Service Tier pack in addition to channels notified by the Central Government to be mandatorily provided to subscribers. The distributor understands the requirement of channels of majority of subscribers based on the geographical areas it operates. For e.g. the channel requirement of majority of subscribers of Mumbai location is different compared to the channel requirement of majority of subscribers of Solapur. In addition to the Basic Service Tier, a subscriber can be allowed to choose any free to air channel(s), pay

channel(s), premium channel(s) or bouquet(s) of channels offered by the broadcasters or bouquet(s) of channels offered by the distributor of television channels.

Regards, Glenn Rodrigues SCOD18 Networking Pvt. Ltd.

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